



19.09.2019 passed in ABA No. 6514 of 2019 be extended for four weeks from the date of this order.

Considering the facts of the case and the submission of the learned counsel for the petitioners, the order dated 19.09.2019 passed in ABA No. 6514 of 2019 is modified to the extent that in case the petitioners surrender within four weeks from the date of this order and deposit a demand draft of Rs. 1,50,000/- drawn in favour of Dilip Prajapati, they shall be released on bail on furnishing bail bond of Rs. 25,000/- (Rupees Twenty Five Thousand) each along with other conditions mentioned in the order dated 19.09.2019 passed in ABA No. 6514 of 2019.

The order dated 19.09.2019 passed in ABA No. 6514 of 2019 is modified to the aforesaid extent only.

This criminal miscellaneous petition is disposed of accordingly.

**(ANIL KUMAR CHOUDHARY, J.)**

Smita/-